## HIGH COURT, APPELLATE SIDE CALCUTTA

## **NOTIFICATION**

## <u>No. 6746 RG</u>

## Dated, Calcutta, The 15<sup>th</sup> May,2009

In terms of Notification No.5952-RG dated 15.04.09 it is notified for general information that the following Judicial Officers are found eligible to sit for Limited Departmental Examination, 2009 for promotion in the cadre of District Judge entry level subject to fulfilment of eligibility criteria in such manner as Hon'ble Court will deem fit and proper and subject to the result/direction of Malik Mazhar Sultan's Case (CA No.1867 of 2006) pending before the Hon'ble Supreme Court.

SL. NO.	NAME OF THE OFFICER	PRESENT POSITION
1)	Shri Sukhdeb Singh Anand	C.M.M, Calcutta
2)	Shri Rabi Ranjan Chakraborty	Addl. C.M.M.,Calcutta
3)	Yasmin Fatma	C.J.M., Dakshin Dinajpur
4)	Shri N.N. Dasgupta	C.J.M., Paschim Medinipore
5)	Smt.Arti Sharma Roy	C.J.M., Bankura
6)	Shri Bidyut Kumar Roy	Civil Judge (Sr. Divn.)-cum-Asst.
		Session Judge
7)	Shri Manojyoti Bhattacharya	C.J.M., Cooch Behar
8)	Shri S.M. Tripathi	C.JM., Burdwan
9)	Jahir Ahmed	C.J.M., Purulia
10)	Shri Uttam Kumar Nandy	C.J.M., Darjeeling
11)	Yasmin Ahmed	A.C.J.M., Toofunganj,
		Cooch Behar
12)	Shri Arabinda Panti	Civil Judge (Sr. Divn.), Lalbagh,
		Murshidabad
13)	Smt. Mou Chatterjee	Civil Judge (Sr. Divn.), Siliguri,
		Darjeeling
14)	Shri Amit Chakraborty	A.C.J.M., Siliguri, Darjeeling
15)	Shri Sumitra Roy	C.J.M., Barasat,
		North 24-Parganas
<b>16</b> )	Shri Santanu Jha	C.J.M., Murshidabad.
17)	Arghadeb Khan	A.C.J.M., Gangarampur,
		Dakshin Dinajpur
<b>18</b> )	Shri Sourav Ghosh	A.C.JM., Rampurhat, Birbhum
<b>19</b> )	Shri Shyamaprakash Rajak	Dy. Registrar, W.B.Human Rights
		Commission.
20)	Shri Dulal Chandra Kar	A.C.J.M., Bashirhat,
		North-24 Parganas.
21)	Shri Abanikanta Laha	Judge, 1 <sup>st</sup> Labour Court, Calcutta

The list of eligible Applicants from Ad hoc promotees, now posted in the Fast Track Courts as Additional District and Sessions Judge will be separately dealt with.

**By Order** 

Sd/-(S.K.Chakrabarti) Registrar Judicial Service-in-Charge